

HIGH COURT OF SIKKIM GANGTOK

No. 15 /ESTT./HCS

Date: 03:10:2023

E-M-P-L-O-Y-M-E-N-T N-O-T-I-C-E

Applications are invited from eligible candidates for filling up the following Group 'B' & 'C' posts in the Establishment of the High Court of Sikkim.

SI. No.	Name of the post	Level in the Pay Matrix (Group)	No. of post(s)	Eligibility Conditions
1.	Assistant Registrar (IT) (Sikkim High Court Computer Cadre)	Level-15 Group 'B'	01 (UR)	i) M.E. or equivalent degree (Computer Science or related subject) from a recognized University/ Institution in first division with 3 years working experience in the related field; OR ii)B.E./M.C.A. or equivalent degree in Computer Science or related subject in first division with 5 years working experience in the related field; (iii) must have knowledge of Unix/Linux, Windows Server Open Source Software, LAMP, RDBMS, System Analysis, Programming , Computer Networks, Network Security, Network Administration Leased Lines, ISDN Lines and Video Conferencing.
2.	System Officer (Sikkim High Court Computer Cadre)	Level-12 Group 'C'	01 (UR)	(i) "B.E / B.Tech / MCA in Computer Science/ Computer Engineering/ Information Technology." Or (b) "Master Degree in Physics/ Maths/ Statistics/ Operations Research with first class or at least 60 % marks in aggregate or equivalent grade with Post Graduate Diploma in Computer Science/ Application or Master Degree in Computer Science/ Information Technology with first class or at least 60% marks in aggregate or equivalent grade." Or (c)"B. Sc (Computer Science or IT)/ BCA/ B. Sc in Physics/ Maths/Statistics/ Operations

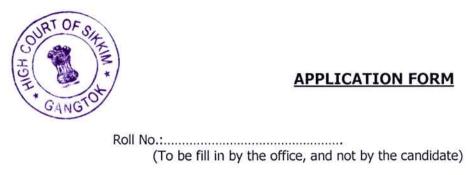


				Research/ Computer Science with either Post Graduate Diploma in Computer Science / Computer Application (from a Government recognized university/ institution) with two Years of working Experience.
3.	Peon	Level 4 Group 'D'	02	Candidates having minimum educational qualification of Class VIII pass from a recognized School/Board.
4.	Sweeper-cum-Peon	Level 4 Group 'D'	01	Candidates having minimum educational qualification of Class V pass from a recognized School/Board.

- 1. A candidate for appointment to the above posts must be:-
 - (a) a citizen of India; and
 - (b) not less than 18 years of age as on the first day of January, 01.01.2023 and not more than 40 years of age on the last day of submission of Application Form for all communities. Relaxation of upper age limit shall be the same as may be prescribed by the State Government from time to time.
- 2. Candidates fulfilling the above conditions may apply for the post(s) along with all supporting documents, duly attested/self attested, as the case may be to the undersigned.
- 3. The last date for receipt of applications is 10.11.2023.
- 5. Incomplete application(s) without the requisite testimonials and/or other documents shall be summarily rejected.
- 6. The application should be submitted in the prescribed Form which is available in the website of the High Court of Sikkim i.e. https://hcs.gov.in
- 7. The applications received after the prescribed date and time shall not be entertained on any ground whatsoever.
- 8. Those who are already in Government service shall apply through proper channel.
- 9. In-service employees of the High Court will be entitled for age relaxation up to 05 years for the post to be filled by direct recruitment.

- 10. Only those candidates found eligible on preliminary scrutiny shall be called for Written Examination. This list of candidates whose applications are accepted for taking the examination shall be uploaded in the official website of High Court of Sikkim and published in local/national dailies.
- 11. Date(s) of issuance of Admit Cards to the eligible/accepted candidates will be intimated through publication in the local/national dailies as well as in official website of High Court of Sikkim. **No duplicate Admit Card will be issued.**
- 12. The examinations for the concerned vacant posts at SI. Nos.01 and 02 above will be held in the following manner viz., Written Examination, Practical Test, followed by Interview/viva-voce. Candidates securing 40% and above in the Written Examination and Practical Test (in each subject) shall only be eligible for appearing in the Interview/viva-voce. Final selection will be made on the basis of the combined marks secured by the candidates in the Written Examinations, Practical Test and Interview/viva-voce. The merit list will be prepared on the basis of over-all performance of the candidates. The final merit list will be uploaded in the official website of High Court of Sikkim as well as affixed on the Notice Boards of High Court of Sikkim.
- 13. For the posts at SI. Nos. 03 and 04 above, only Interview shall be conducted and final selection/merit list shall be prepared on the basis of the overall performance and total marks obtained in the Interview.
- 14. The Registry of the High Court of Sikkim reserves the right to accept or reject any application, with or without assigning any reason.
- 15. All other matters which are not specifically provided in the advertisement shall be decided by the High Court of Sikkim.
- .16. Where more than one candidate obtains same total marks (written examination, practical test and interview/viva-voce), the candidate who obtains more marks in the Main Paper will get preference over the other candidate. Where the marks obtained by such candidates in the written examination, practical (if conducted) and the viva-voce are also same, then the older candidate will get preference.
- 17. Please note that no separate calling letters will be issued to candidates eligible for appearing in the interview/ viva-voce.
- 18. No T.A./D.A. shall be paid for appearing in the interview/ viva-voce.
- 19. Correct mobile/telephone number(s) along with e-mail address shall be submitted by the candidates along with their applications, to be used for communication by the Registry.

Sd/-REGISTRAR



APPLICATION FORM

(To be fill in by the office, and not by the candidate)	Affix Passport size recent photograph of the applicant				
Note.: 1. The applicant should be filled in the applicant's own hand 2. Applicant must affix passport size photograph on (i) the application form and (ii) the Amid Card.	lwriting in English.				
Name of the applicant in full (in Block letters)					
2. (i) Place of Birth:					
(ii) Permanent Address including PIN:					
(iii) Present Address for correspondence including PIN:					
(iv) Telephone No. including mobile No. & e-mail address(if any):					
3. Date of Birth (in Christian era):					
4. Are you are Citizen of India?:					
5. Father's/Husband name:					



6. Give the particulars of all examination passed(Commencing with the matriculation or equivalent examination).

Examination or Degree	Percentage/Grade of marks obtained	Division	Year	Subject	Name of the Board/University
					N.

	Any other relevant information which is deemed fit to be mentioned.
8.	Details of enclosures:
	(i)
	(ii)
	(iii)
	(iv)
	(iv) (v)



ADMIT CARD

Roll No.: (To be fill in by the office)	Affix Passport size recent photograph of the applicant				
Name: (To be filled by the applicant)					
Address: (To be filled by the applicant)					
SIGNATURE OF CANDIDATE SIGNATURE O	F ISSUING AUTHORITY				
ADMIT CARD					
Roll No.: (To be fill in by the office)	Affix Passport size recent photograph of the applicant				
Name: (To be filled by the applicant)					
Address: (To be filled by the applicant)					

SIGNATURE OF CANDIDATE SIGNATURE OF ISSUING AUTHORITY